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C.A.No. 2679 OF 2000
ITEM No.103 Court No.5

SECTION IIIA

S U P R E M E C O U R T O F I N D I A
RECORD OF PROCEEDINGS

Civil Appeal No. 2679 of 2000

Commnr. Of Trade Tax, U.P.Appellant (s)

VERSUS

M/s. Kanhai Ram Thekedar Respondent (s)
(With office report)

Date : 27/04/2005 This Appeal was called on for hearing today.

CORAM :

HON'BLE MR. JUSTICE S.N. VARIAVA
HON'BLE DR. JUSTICE AR. LAKSHMANAN

For Appellant (s)Mr. R.G.Padia, Sr.Adv.
Mr. S.W.A.Qadri, Adv.
Mr. J.K.Bhatia, Adv.

For sole Respondent Mr. Ranbir Singh Yadav, Adv.

UPON hearing counsel the Court made the following

O R D E R

Mr. R.G.Padia, learned senior counsel started his arguments at 12.45 P.M. and concluded at 12.55 P.M. Thereafter, Mr. Ranbir Singh Yadav, learned counsel appearing for the Respondent started his arguments and concluded at 2.10 P.M. Thereafter, Mr. R.G.Padia, learned senior counsel addressed the Court till 2.30 P.M. Hearing stands concluded.

Judgment reserved.

Anita

(Jasbir Singh)
Court Master